

THE
PARLIAMENTARY DEBATES

Dated.....20.11.201

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Thursday, 6th November, 1952

The House met at a Quarter to Eleven
of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-45 A.M.

PAPERS LAID ON THE TABLE

STATEMENT re: AVIATION SHARE OF PETROL TAX FUND

Mr. Speaker: The House will proceed to the next business now, papers to be laid on the Table. Shri Jagjivan Ram.

The Minister of Communications (Shri Jagjivan Ram): I beg to lay on the Table a statement showing the objects on which the aviation share of the Petrol Tax Fund was expended during the years 1950-51. [Placed in Library. See No. P-64/52]

PROCEEDINGS OF ELEVENTH SESSION OF INDIAN LABOUR CONFERENCE

The Minister of Labour (Shri V. V. Giri): I beg to lay on the Table, a copy of the Summary of Proceedings of the Eleventh Session of the Indian Labour Conference held at New Delhi in August, 1951. [Placed in Library. See No. IV. R.O. (38)]

INDIAN TARIFF (FOURTH AMENDMENT) BILL.

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I beg to move for leave to introduce a Bill* further to amend the Indian Tariff Act, 1934.

* Introduced with the previous sanction of the President.

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Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Tariff Act, 1934."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce the Bill.

FOOD ADULTERATION BILL

The Minister of Health (Rajkumari Amrit Kaur): I beg to move for leave to introduce a Bill to make provision for the prevention of adulteration of food.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to make provision for the prevention of adulteration of food."

The motion was adopted.

Rajkumari Amrit Kaur: I introduce the Bill.

ESTATE DUTY BILL

Mr. Speaker: Now, the House will proceed with the further consideration of the following motion moved by Shri C. D. Deshmukh yesterday:

"That the Bill to provide for the levy and collection of an estate duty, be referred to a Select Committee consisting of Shri M. Ananthasayanam Ayyangar, Shri Khandubhai Desai, Shri N. V. Gadgil, Shri D. K. Borooah, Shri R. Venkataraman, Shri Nitinand Kanungo, Shri Feroz Gandhi, Shri T. N. Singh, Shri B. K. Das, Shri Balwantrao Mehta, Shri S. N. Agarwal, Shri-mati Anasuyabai Kale, Shri P. T. Chacko, Shri N. Keshavaiengar, Shri U. S. Malliah, Shri S. Sinha, Shri C. D. Pande, Shri Tek Chand, Shri Hariharnath Shastri, Shri